

In the Court of Prl.District & Sessions Judge at Tumakuru

Cause List dated.22.6.2020 as per S.O.P. issued by the Hon'ble High Court of Karnataka, Bengaluru

Cases which will be taken up in Morning Session at 11 a.m.

Sl. No.	Case No.	Name of the I party/petitioner/ Appellant Complainant	Name of respondent/ Accused	Name of the advocates/ Sri.	Stage
1.	Crl.Misc.422/20	Hyumayun	Kunigal Police	G.M. & P.P.	Arguments
2.	Crl.Misc.623/20	G.R.Ramanjaneya	Kora Police	T.S.J. & P.P.	Objections
3.	Crl.Misc.627/20	Yogeesh & others	Tumakuru Rural Police	S.K.S. & P.P.	Objections
4.	Crl.Misc.628/20	Manjunath N. & another	N.E.P.S.	B.G.S. & P.P.	Objections.
5.	Crl.Misc.629/20	Venkatesh M. & others	Tumakuru Rural Police	S.K.S. & P.P.	Objections
6.	Crl.Misc.1104/19	Gurisiddaiah	Chelur Police	RKGMM & P.P.	Arguments
7.	Crl.A.52/19	Suresha	Kunigal Police	P.M. & P.P.	Arguments
8.	Crl.A.60/19	Muralidhara	Kyathsandra Police	R.B. & P.P.	Arguments
9.	Crl.A.40/20	Leelavathi	Madhugiri Police	R.V.L. & P.P.	Arguments
10.	Crl.R.P.32/20	Hanumantharayppa	Badavanahalli Police	H.B. & P.P.	Hearing

Cases which will be taken up in Afternoon Session at 2.45 p.m.

Sl. No.	Case No.	Name of the I party/petitioner / Appellant Complainant	Name of respondent/ Accused	Name of the advocates/ Sri.	Stage
1.	Crl.Misc.601/20	Jameel Ahamed	R.F.O.Gubbi	B.S.M. & P.P.	Orders
2.	Crl.Misc.602/20	Kameel Pasha	Koratagere Police	D.A.J. & P.P.	Orders

Rest of the cases are adjourned to future dates.

Sd/-
(G.S.Sangreshi)
Prl.Dist. & Sessions Judge,
Tumakuru.

In the Court of I Addl. Dist and Sessions Judge at Tumakuru,

Cause list dated 22-06-2020

Case which will be taken up in Morning Session at 11 A.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	SC 53/19	PLS, HGV, CNH, SNS, TMS	PP	Evidence

In the Court of II Addl. Dist and Sessions Judge at Tumakuru.

Cause list dated 22-06-2020

Case which will be taken up in Afternoon Session at 2.45 P.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	SC 312/11	HSR, MSK	PP	Arguments
2	CrI.Mis.607/2020	JK	PP	Orders
3	SC 80/16	KTS	PP	Arguments

Cause list


III Addl. District and Sessions Court, Tumakuru.				
Cause List on 22-06-2020.				
Sl.No.	Case No.	Stage	State by/ Petitioner	Accused/Res pondent by
MORNING SESSION				
1	Civil Mis.370/2012	Argument	L.R.P	S.R
2	Civil Mis.371/2012	Argument	Gangappa	S.R
3	Civil Mis.250/2014	Argument	P.R.J	M.S.S
4	Civil Mis.7/2019	Argument	G.S.R	
5	Civil Mis 131/2013	Argument	S.L	S.R
6	Civil Mis.276/2013	Argument	B.V.V.K	M.S.S
7	RA 24/2019	Argument	R.J	S.N.N/N.N
8	RA 25/2019	Argument	B.J	M.A.K.V.S
9	RA 32/2019	Argument	V.R.V	T.R.R
10	RA 48/2019	Argument	G.B.R	S.N./N.H.S
AFTERNOON SESSION				
1	RA 49/2019	Argument	D.K.D	S.N./N.H.S
2	CrI.A 21/2018	Argument	B.L.C	P.P
3	CrI.A 22/2018	Argument	B.L.C	P.P
4	SPL 154/2016	HBC	P.P	M.S.C
5	SPL.351/2015	HBC	P.P	H.V.M
6	SPL.99/2018	HBC	P.P	C.K
7	Spl.C 202/2018	HBC	P.P	S.K.M
8	SPL.C . 37/2017	HBC	P.P	K.B/T.G.R
9	SPL.C 161/2015	Judgment	P.P	S.M.K
10	Civil Mis.80/2014	Orders	R.D	B.S.K
11	Civil Mis.83/2014	Orders	R.D	M.S.S
12	Civil Mis 10/2015	Orders	S.L	M.S.S
13	RA 43/2019	Judgment	B.S.Y	C.N.H/H.V.R
14	CrI.Mis 612/2020	Orders	R.V.D	P.P
15	CrI.Mis 382/2020	Objection	K.B	P.P
16	CrI.Mis 618/2020	Objection	B.H.D	P.P
17	CrI.Mis 486/2020	Objection	T.H.L	P.P
18	CrI.Mis 447/2020	Objection	N.R.L	P.P
19	CrI.Mis 421/2020	Hearing	S.S	P.P/M.M
20	CrI.Mis 624/2020	Objection	H.G.V	P.P
21	CrI.Mis 626/2020	Objection	B.H.D	P.P

Sd/-
III Addl. District Judge
Tumkur

The following cases will be taken up on board for regular hearing in open court on 22-06-2020 in the court of Addl. District and Sessions Judge-FTSC-I, Tumakuru.

CAUSE LIST ON 22-06-2020

Sl. No.	Case Number	Posted Date	Stage	Name of the Advocate	
				State by / Petitioner	Accused / Respondent
1	Crl.Misc. 310/2020	22-06-2020	Orders	Sri. G.H.M.	Spl.P.P.
2	Crl.Misc. 358/2020	22-06-2020	Orders		Spl.P.P.
3	Crl.Misc. 565/2020	22-06-2020	Orders		Spl.P.P.
4	Crl.Misc. 344/2020	22-06-2020	To produce original documents	Sri. S.N.J.	Spl.P.P.
5	Crl.Misc. 583/2020	22-06-2020	Hearing	Sri. H.S.R.	Spl.P.P.
6	Crl.Misc. 620/2020	22-06-2020	Objection	Sri. R.S.	Spl.P.P.
7	Crl.Misc. 632/2020	22-06-2020	Objection	Sri. K.V.S.N.	Spl.P.P.
8	Spl.C. 443/2019	22-06-2020	HBC	Spl.P.P.	Sri. G.M.T.
9	Spl.C. 14/2020	22-06-2020	Custody Matter	Spl.P.P.	M.B.


 Addl. District and Sessions Judge, FTSC-I
 Tumakuru
 Addl. District and Sessions
 Judge-FTSC-I, Tumakuru

The following cases will be taken up on board for regular hearing in open court on 22-06-2020 in the court of VI Addl. District and Sessions Judge, Tumakuru.

CAUSE LIST ON 22-06-2020					
Sl. No.	Case Number	Posted Date	Stage	Name of the Advocate	
				State by / Petitioner	Accused / Respondent
1	MVC 1250/2016	22-06-2020	Arguments	Sri. N.B.	Sri. T.B.N. for R-2
2	MVC 1251/2016	22-06-2020	Arguments	Sri. N.B.	Sri. T.B.N. for R-2
3	MVC 1058/2018	22-06-2020	Arguments	Sri. C.N.H.	Sri. M.S.C. for R-1 Sri. B.K.C. for R-2
4	Crl.A. 20/2018	22-06-2020	Arguments	Sri. P.M.	Sri. C.S.K.
5	Crl.A. 25/2018	22-06-2020	Arguments	Sri. P.M.	Sri. C.S.K.
6	Crl.A. 15/2019	22-06-2020	Arguments	Sri. T.N.G.	Sri. T.S.K.
7	Crl.A. 30/2019	22-06-2020	Arguments	Sri. H.S.S.	Spl.P.P.
8	Crl.R.P. 48/2019	22-06-2020	Arguments	Sri. C.R.	Sri. N.A.C.
9	Crl.R.P. 67/2019	22-06-2020	Arguments	Sri. T.S.K.	Sri. S.R.
10	R.A. 191/2017	22-06-2020	Arguments	Sri. V.M.G.	Sri. T.S.H.
11	R.A. 8/2018	22-06-2020	Arguments	Sri. V.L.R.	Sri. H.C.K.
12	R.A. 35/2018	22-06-2020	Arguments	Sri. L.K.	Sri. T.R.Y.
13	R.A. 95/2018	22-06-2020	Arguments	Sri. K.C.V.	Sri. L.K.
14	R.A. 58/2018	22-06-2020	Arguments	Sri. T.S.K.	Sri. H.S.B.R.
15	R.A. 88/2018	22-06-2020	Arguments	Sri. T.G.	Sri. B.J.R.
16	R.A. 293/2018	22-06-2020	Arguments	Sri. R.J.	Sri. M.M.
17	R.A. 314/2018	22-06-2020	Arguments	Sri. Sathish	Sri. G.S.R.S.
18	M.A. 17/2019	22-06-2020	Arguments	Sri. N.S.	Sri. K.S.J.
19	S.C. 136/2018	22-06-2020	Judgment	Spl.P.P.	-
20	Crl.Misc. 603/2020	22-06-2020	Orders	-	Spl.P.P.

VI Addl. District & Sessions Judge
Tumakuru

**IN THE COURT OF SRI. SUDHINDRANATH S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES
UNDER
PREVENTION OF CORRUPTION ACT)**

Cause List Dated 22-06-2020

Cases which will be taken up in Morning Session at 11 am

1) R.A.108/2020	Shivanjappa K
2) R.A.215/2020	Shivakumar K S 2/2
3) EX633/2019	Ramesh Babu H R
4) EX634/2019	Kumaraswamy M N
5) EX636/2019	Sannamarappa.J.B.
6) EX637/2019	Sannamarappa.J.B.
7) EX638/2019	Sannamarappa.J.B.
8) EX639/2019	Sannamarappa.J.B.
9) EX640/2019	Sannamarappa.J.B.
10) EX641/2019	Sannamarappa.J.B.
11) EX642/2019	Sannamarappa.J.B.
12) EX643/2019	Sannamarappa.J.B.
13) EX644/2019	Sannamarappa.J.B.
14) EX645/2019	Sannamarappa.J.B.
15) EX691/2019	Ganesh Prasad K
16) EX692/2019	Ganesh Prasad K
17) EX693/2019	Ganesh Prasad K
18) EX694/2019	Ganesh Prasad K
19) EX695/2019	Ganesh Prasad K
20) EX696/2019	Ganesh Prasad K
21) EX697/2019	Ganesh Prasad K

Cases which will be taken up in Afternoon Session at 2:45 pm

1) EX698/2019	Ganesh Prasad K
2) EX699/2019	Ganesh Prasad K
3) EX700/2019	Ganesh Prasad K 1/2
4) EX701/2019	Ganesh Prasad K
5) EX702/2019	Ganesh Prasad K
6) EX703/2019	Ganesh Prasad K
7) EX47/2020	Raghavendara.B
8) EX48/2020	Raghavendara.B
9) EX49/2020	Raghavendara.B
10) EX50/2020	Raghavendara.B
11) EX51/2020	Raghavendara.B
12) EX82/2020	Ganesh Prasad.K
13) EX95/2020	Ganesh Prasad K.
14) EX103/2020	Raghavendra B

- 15) EX109/2020
- 16) EX126/2020
- 17) EX127/2020
- 18) EX131/2020
- 19) EX143/2020
- 20) EX148/2020

Raghavendra B
Ganesh Prasad K.
Ganesh Prasad K.
Ganesh Prasad K.
Ganesh Prasad K.
Ganesh Prasad K.

VII Addl. Dist. And Sessions Judge,
Tumakuru